

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 17/07/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Gaurav,Adv.
Mr. Nirnimesh Dube,Adv.

For Respondent(s)

Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Fresh steps have been taken. Await return of notice of the unserved respondents.
List the matter on 4.9.2013.

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|(SUNIL THOMAS)

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|s

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|Registrar

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